

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:542

ANSWERED ON:18.11.2016

Ceasefire Violations by Pakistan

Chauhan Shri Nihal Chand;Deo Shri Arka Keshari;Dubey Shri Nishikant ;Gaikwad Prof. Ravindra Vishwanath;Kishore Shri Kaushal;Lokhande Shri Sadashiv Kisan;Rao Shri Rayapati Sambasiva;Singh Shri Sunil Kumar;Yadav Shri Jay Prakash Narayan

Will the Minister of DEFENCE be pleased to state:

- (a) whether there has been spurt in incidents of ceasefire violations by Pakistan recently;
- (b) if so, the details thereof along with the number of soldiers, civilians killed and injured during the said violations during the year 2015-16;
- (c) the details of compensation paid to families of deceased soldiers; and
- (d) the retaliatory and preventive action taken by the Government in this regard?

Answer

MINISTER OF STATE (DR. SUBHASH BHAMRE)

IN THE MINISTRY OF DEFENCE

????? ?????? ?????? (?? . ?????? ??????)

(a) & (b): The details are as under:-

Year Ceasefire Violations along Line of Control (LC) and International Border (IB) under operational control of Army

Ceasefire Violations along International Border (IB) under operational control of BSF.

2015 152 253

2016 167

(till 14th November) 210

(till 1st November)

The details of casualties in ceasefire violations are as under:-

Year Army personnel BSF personnel Civilians

Martyred Injured Martyred Injured Killed Injured

2015 06 17 04 09 16 71

2016 08 59 04 07 12 76

(till 14th November) (till 1st November) (till 10th November)

(c) Details of ex gratia lump sum compensation being paid to the Next of Kin (NoK) of Defence personnel are as under:-

S. No. Details w.e.f.

1.1.2016 w.e.f.

1.1.2016

1. Death in the course of duties attributable to acts of violence by terrorists, etc. Rs.10 lakh Rs.25 lakh

2. Death occurring during enemy action in war or border skirmishes or in action against militants, terrorists, etc. Rs.15 lakh Rs.35 lakh

3. Army Group Insurance Fund Upto

30.9.2016 w.e.f.

1.10.2016

Officers Rs.60 lakh Rs.75 lakh

JCOs/Other Ranks Rs.30 lakh Rs.37.5 lakh

In addition, other benefits such as liberalised family pension, death-cum-retirement-gratuity, etc. are granted as per extant rules.

(d) Appropriate retaliation to the ceasefire violations, as required, has been carried out by Indian Army / BSF. In addition, all violations of ceasefire are taken up with Pakistan authorities at the appropriate level through the established mechanism of hotlines, flag meetings as well as weekly talks between the Directorate Generals of Military Operations of the two countries. BSF, too, holds talks at various levels with its counterpart viz. Pakistan Rangers.

Further, all forward posts along the Line of Control are adequately strengthened to withstand enemy fire. There is also a well-established Standard Operating Procedure (SOP) to safeguard against enemy action to minimize the casualties.
